

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/331(KB)2022
IA(I.B.C)/1063(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMIT RANJAN MUKHERJEE
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr.Ray, Adv.] For the Financial Creditor
Ms.R.Sanyal, Adv.]
Ms.Zeba Sanyal, Adv.]
Ms.Muskan Saha,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **14/08/2024**.

Satyajit Roy
(Court Officer)